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Title: The Minister of State in the Ministry of Information and Broadcasting laid a statement regarding status of implementation of the recommendations contained in the 22nd Report of the Standing Committee on Information Technology on Demands for Grants (2011-12), pertaining to the Ministry of Information and Broadcasting.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): I beg to lay this statement on the status of implementation of Recommendations Observations contained in the 22nd Report of the Parliamentary Standing Committee on Information & Technology relating to Detailed Demands for Grants (2011-12) concerning the Ministry of Information & Broadcasting in pursuance of direction 73A of Speaker, vide Lok Sabha Bulletin-Part II, dated 1st September, 2004.

The Standing Committee on Information Technology was constituted on 31st August 2009. The Report of the Committee viz. 22nd Report of the Standing Committee on Information Technology (2011-12) was presented to Lok Sabha on 04/08/2011. It contained 14 Recommendations / Observations.

The Action Taken Notes of the Government on all 14 Recommendations/Observation; contained in the 22nd Report were forwarded to the Standing Committee on Information Technology on 16/02/2012.

A Statement of the aforesaid Action Taken Notes on the above 14 Recommendations / Observations as contained in the 22nd Report of Standing Committee on Information Technology in respect of the Ministry of Information & Broadcasting is now laid on the Table of the House.
